Drinking water supply schemes in Jharkhand

4593. SHRI DHIRAJ PRASAD SAHU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Jharkhand Government has submitted their proposals for Drinking Water Supply Schemes under Urban Infrastructure Development Scheme for small and medium towns during last three years; and

(b) if so, the status of those proposals; proposal-wise details?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. Government of Jharkhand has submitted two proposals under UIDSSMT for water supply schemes at Chas and Deogarh with an approved cost of Rs. 33.24 crore and Rs. 47.38 crore respectively. Both these projects have been considered for release with Central commitment of Rs. 27.09 crore and Rs. 38.61 crore and first instalment of Additional Central Assistance (ACA) of Rs. 13.80 crore and Rs. 19.66 crore respectively has been released to the State so far.

Monitoring agencies for JNNURM

4594. SHRI K.N. BALAGOPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any provision has been made for setting up of Independent Review and Monitoring Agencies at the State level in the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) project;

(b) if so, the details thereof; and

(c) the major observations reported in the Independent Review and Monitoring Agency (IRMA) reports about JNNURM?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Under Jawaharlal Nehru National Urban Renewal Mission (JNNURM), the Government has made the provision for setting up Independent Review and Monitoring Agencies (IRMA) at the State with the mandate to visit and review the project at the pre-construction stage, construction stage and commissioning and post construction stage. The Government has approved the proposal for setting up of IRMA in the 26 States as per details given in the Statement (*See* below).

(c) The report of the IRMA is project specific and major observations reported by IRMA relates mainly to quality of construction material used, delay in project progress, cost escalation, monitoring of progress of projects etc. In respect of quality of construction material used most IRMA reports have observed that it meets the specifications; records submitted indicate adequacy as regards strength and frequency of tests; raw material and mix designs are found satisfactory. Some IRMA reports have reported on the reasons for delay in implementation of projects. The

delay is mostly on account of shifting of utilities, permission for cutting trees, getting approval from traffic department, land acquisition, stay due to court order, removal of encroachments and delay in tendering process. In some projects IRMA reports indicate that PERT and BAR charts have not been prepared leading to difficulty in monitoring the progress of projects.

Statement

sı.	Name of State	Date of approval	Agency Name
No.		by Central	
		sanctioning and	
		Monitoring Committee	
		(CSMC)	
1	2	3	4
1.	Kerala	8-Feb08	M/s. Voyants Solutions Pvt. Ltd., Chenna Tamil Nadu.
2.	Rajasthan	22-Feb08	M/s. Water and Power Consultancy Service (India) Ltd. (WAPCOS), Haryana.
3.	Madhya Pradesh	16-May-08	M/s. Water and Power Consultancy Service (India) Ltd. (WAPCOS), Haryana.
4.	Andhra Pradesh	16-May-08	M/s. Mukesh and Associates Consultant an Engineers, Salem, Tamil Nadu.
5.	Maharashtra	19-Sep08	M/s. Shrikhande Consultants Pvt. Ltd., Na Mumbai, Maharashtra.
6.	Uttarakhand	19-Sep08	M/s. National Consultancy for Plannin and Engineering, Hyderabad, Andhr Pradesh.
7.	Puducherry	19-Dec08	M/s. Voyants Solutions Pvt. Ltd., Chenna Tamil Nadu.
8.	West Bengal	19-Dec08	M/s. Water and Power Consultancy Service (India) Ltd. (WAPCOS), Haryana and SPA Consultants Pvt. Ltd., New Delhi
9.	Karnataka	6-Feb09	M/s. National Consultancy for Planning an Engineering, Hyderabad, Andhra Pradesh.
10.	Gujarat	13-Feb09	M/s. Shrikhande Consultants Pvt. Ltd., Na Mumbai, Maharashtra.

Independent Review and Monitoring Agencies

11			
11.	Assam	29-May-09	M/s SMEC India Pvt. Ltd.
12.	Tamil Nadu	24-July-09	M/s. Mahindra Consulting Engineers Ltd., Chennai, Tamil Nadu.
13.	Uttar Pradesh	24-July-09	M/s. MSV International Inc., Gurgaon Haryana.
14.	Arunachal Pradesh	30-Oct09	M/s. MSV International Inc., Gurgaon Haryana.
15.	Chandigarh	30-Oct09	M/s. Tetra Tech, New Delhi.
16.	Chhattisgarh	30-Oct09	M/s. MSV International Inc., Gurgaon Haryana.
17.	Goa	30-Oct09	M/s. MSV International Inc., Gurgaon Haryana.
18.	Jharkhand	30-Oct09	M/s. National Consultancy for Planning and Engineering, Hyderabad, Andhra Pradesh
19.	Jammu and Kashmir	30-Oct09	M/s. MSV International Inc., Gurgaon Haryana.
20.	Manipur	30-Oct09	M/s. Tetra Tech, New Delhi
21	Meghalaya	30-Oct09	M/s. Tetra Tech, New Delhi.
22.	Mizoram	30-Oct09	M/s. Tetra Tech, New Delhi
23.	Orissa	30-Oct09	M/s. National Consultancy for Planning and Engineering, Hyderabad, Andhra Pradesh.
24.	Punjab	30-Oct09	M/s. Zanders Engineer Ltd. And Magot Consultants (JV), Mohali Punjab.
25.	Sikkim	30-Oct09	M/s. National Consultancy for Planning and Engineering, Hyderabad, Andhra Pradesh.
26.	Tripura	30-Oct09	M/s. National Consultancy for Planning and Engineering, Hyderabad, Andhra Pradesh.
	Total:26		